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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 2-A in TP 2/397-398/NCLT/AHM/2016 (New)
C.A. No. 227 of 2009 in C.P. No. 58/397-398/CLB/MB/2009

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017**

Name of the Company: Shravan Kumar Patel
V/s.
Mohanlal Hargovindas Bidi Udayog Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aditya Bihani with Anuj K Trivedi	Advocate	Respondent 1, 2 & 4	<i>Aditya B</i>
2.				

ORDER

None present for Petitioner. Learned Advocate Mr. Aditya Bihani i/b Learned Advocate Mr. Anuj Trivedi present for Respondents No. 1, 2 and 4.

Respondent counsel represented that section 10F appeal is pending before Hon'ble High Court of Madhya Pradesh.

List the matter on 09.02.2017

Manu
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 20th day of December, 2017.

Bikki
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL